

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3506
ANSWERED ON:14.12.2012
ALLOCATION AND UTILISATION OF FUNDS UNDER PRIs
Jakhar Shri Badri Ram

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the criteria and rules regarding allocation and utilisation of funds under various schemes implemented through Panchayati Raj Institutions (PRIs);
- (b) whether the Government is contemplating to enhance the allocation of funds to States under the schemes implemented through PRIs; and
- (c) if so, the details thereof, State-wise and scheme-wise?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a): The untied development grants under the Backward Regions Grant Fund (BRGF) Programme of Ministry of Panchayati Raj can be utilized by the Panchayats, the Municipalities and other local bodies for bridging critical gaps in local infrastructure and meeting other local developmental requirements. The criteria adopted for the allocation of funds under the BRGF is as under:

- (i) Every district receives a fixed minimum amount of Rs.10 crore per annum.
- (ii) 50% of the balance allocation under the Scheme is allocated on the basis of the share of the population of the district in the total population of all backward districts.
- (iii) The remaining 50% is distributed on the basis of the share of the area of the district in the total area of all backward districts.

While claiming grants, the States/districts are required to furnish District Plans duly consolidated by the District Planning Committees and utilisation Certificates, Progress Reports and Audit Reports against the grants received earlier.

(b) & (c): The Ministry of Panchayati Raj has proposed to the Working Group of Planning Commission on Area Programmes for the Formulation of the Twelfth Five Year Plan for enhancement of the annual allocation of Development Grant under BRGF.